

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/194(CHE)/2022
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : S.Duraiswamy
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. J. Manivannan for the IRP. Ld. Counsel Ms. Vaiduriya for the Petitioner. Ld. Counsel Ms. Sree Viswanathini for the Respondent.

Ld. Counsel for the IRP submits that IA has been filed to take the IRP report on record. He submits that IA is yet to be listed. Registry is directed to list the IA. Copy be served on the parties.

List the Petition for **objections if any / hearing on 02.09.2024.**

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk